2 Ba Co 3 Ba Br: 4 Ce 5 Sta 6 ICI 7 Ba 8 Ca 9 Inc	Name xis Bank Limited ank of Baroda - consortium ank of Baroda - Dubai ranch entral Bank of India cate Bank of India CICI Bank Limited ank of India anara Bank dusInd Bank Limited	Total Amount Claimed (during Liquidation) ₹ 2,47,86,75,624.00 ₹ 14,28,71,89,099.89 ₹ 94,84,86,353.17 ₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	Total Amount Admitted (during Liquidation) ₹ 2,47,86,75,625.00 ₹ 14,28,50,42,016.64 ₹ 94,84,86,353.17 ₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	Amount Rejected (INR) ₹ 21,47,083.25	Remarks for Rejected Expenses Claimed against Nakshatra Brand Limited and Nakshatra World Limited are rejected as they form part of liquidation cost of the respective companies.
2 Ba Co 3 Ba Br: 4 Ce 5 Sta 6 ICI 7 Ba 8 Ca 9 Inc	ank of Baroda - onsortium ank of Baroda - Dubai ranch entral Bank of India cate Bank of India CICI Bank Limited	₹ 14,28,71,89,099.89 ₹ 94,84,86,353.17 ₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	₹ 14,28,50,42,016.64 ₹ 94,84,86,353.17 ₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	₹ 21,47,083.25 	Nakshatra Brand Limited and Nakshatra World Limited are rejected as they form part of liquidation cost of the respective companies.
2 Co 3 Ba Br: 4 Ce 5 Sta 6 ICI 7 Ba 8 Ca 9 Inc	ank of Baroda - Dubai ranch entral Bank of India rate Bank of India CICI Bank Limited	₹ 94,84,86,353.17 ₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	₹ 94,84,86,353.17 ₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	 	Nakshatra Brand Limited and Nakshatra World Limited are rejected as they form part of liquidation cost of the respective companies.
3 Br. 4 Ce 5 Sta 6 ICI 7 Ba 8 Ca 9 Inc	ranch entral Bank of India ate Bank of India CICI Bank Limited ank of India anara Bank	₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	₹ 6,82,61,14,862.62 ₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62		
5 Sta 6 ICI 7 Ba 8 Ca 9 Inc	ate Bank of India ICI Bank Limited ank of India anara Bank	₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62	₹ 9,14,11,37,107.68 ₹ 17,14,94,58,858.62		
6 ICI 7 Ba 8 Ca 9 Inc	CICI Bank Limited ank of India anara Bank	₹ 17,14,94,58,858.62	₹ 17,14,94,58,858.62		
7 Ba 8 Ca 9 Inc	ank of India anara Bank	, , , ,			
8 Ca 9 Inc	anara Bank	₹ 4,89,50,41,884.65	₹ 4 49 27 14 101 59		
8 Ca 9 Inc	anara Bank	1	(1,17,27,11,101.07	₹ 40,23,27,783.06	Excess Penal Interest claimed by the claimant against the Corporate Debtor has been rejected.
9 Inc		₹ 14,69,96,13,750.80	₹ 14,69,96,13,750.80		
	www.com pank billingu	₹ 1,58,35,38,810.28	₹ 1,58,35,38,810.28		
	dian Overseas Bank	₹ 4,40,58,47,724.40	₹ 4,40,58,47,724.40		
	unjab & Sind Bank	₹ 1,15,11,88,497.41	₹ 1,14,94,29,463.39	₹ 17,59,034.02	Interest claimed is in excess to the Interest Rate mentioned in the documents and hence, excess interest claimed is rejected.
12 Sec	unjab National Bank - ecured	₹ 31,89,22,20,414.94	₹ 31,89,22,20,414.94	₹ 0.00	
	XIM	₹ 4,66,32,67,684.47	₹ 4,66,32,67,684.47		
	BI Bank Ltd.	₹ 9,86,83,54,573.45	₹ 9,86,83,54,573.45		
15 UC	CO Bank	₹ 1,90,06,81,044.14	₹ 1,90,06,81,044.14		
16 Dh	hanlaxmi Bank Ltd.	₹ 1,01,97,26,870.31	₹ 1,01,97,26,870.31		
	elaince ARC	₹ 90,22,20,463.51	₹ 74,57,66,047.87	₹ 15,64,54,415.64	The agreed rate of interest as mentioned in the Sanction Letter was at MCLR Rate for 18.01.2018 which was (9.15%+ 3.15%+2% interest for penalty) which sums up to 14.30%, but the charged rate of interest by the claimant is 17.30%, hence the difference in the interest charged is rejected.
	ank of Maharashtra	₹ 2,11,15,04,344.33	₹ 2,11,15,04,344.33		
19 SB	BM Bank (India) Ltd.	₹ 2,07,87,77,649.48	₹ 2,07,87,77,649.48		
20 LIO		₹ 54,69,97,425.54	₹ 43,69,24,600.52	₹ 11,00,72,825.02	Penal Interest claimed by the claimant has been rejected as no substantiating documents were submitted.
	nion Bank of India	₹ 23,55,05,18,668.96	₹ 23,55,05,18,668.96		
22 Inc	ıdian Bank	₹ 10,68,28,69,499.68	₹ 10,68,28,69,499.68		
23 Jar	mmu & Kashmir Bank	₹ 2,47,33,96,501.44	₹ 2,44,61,40,273.61	₹ 2,72,56,227.83	The Claimant has claimed excess interest for the period 08-02-2024 to 29.02.2024. Hence, rejected.
24 Ka	arnataka Bank	₹ 90,09,72,752.83	₹ 90,09,72,752.83		
25	CI Limited	₹ 62,08,01,660.00	₹ 62,08,01,660.00		IFCI Limited had filed belated claim of Rs. 62,08,01,660/- which was condoned by the Hon'ble NCLT vide order dated 22.08.2025 in Company Appeal No 9/2025.
	TOTAL	₹ 1,70,77,86,02,126.60	₹ 1,70,07,85,84,758.78	₹ 70,00,17,368.82	